## HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2021-22-9762 dated. 88.07.2022

## NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No- XXXIV-24/2021-22-4191, Dated: 10.03.2022 for CAMC of 1688 numbers of ACER Desktop Computers supplied to the District & Subordinate Courts across the State under e-Courts Project it is hereby notified that **M/s ACCEL IT Services Pvt. Ltd., Bhubaneswar** has quoted the lowest price and is declared to be successful bidder with respect to aforementioned tender.

Necessary follow up measures to be taken by the successful bidder after receiving work order through e-mail.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

Registrar (Judicial)